

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1562**  
ANSWERED ON 31.07.2024

**BUDGET ALLOCATION FOR THE MINORITY AFFAIRS**

1562. Dr. MOHAMMAD JAWED:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the percentage of decrease in the budget allocation for minority affairs during the current fiscal year compared to the average allocations during the years from 2009 to 2014.
- (b) the details of the specific areas or programmes of the Minority Affairs that have seen the most significant reductions and the impacts thereof; and
- (c) the details of the number of beneficiaries of the sponsored schemes of the Ministry from 2019 to present, state-wise?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) & (b): The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development, Ministry of Rural Development, Ministry of Education, Ministry of Housing and Urban Affairs and Ministry of Jal Shakti etc.

2. Ministry of Minority Affairs specifically implements various schemes across the country for socio- economic and educational empowerment of the six (6) centrally notified minority communities. These schemes give representation to all weaker segments of society including minorities. The Schemes/ programmes implemented by the Ministry during the last five years are as under:

**A. Educational Empowerment schemes**

- (1) Pre-Matric Scholarship Scheme
- (2) Post-Matric Scholarship Scheme
- (3) Merit-cum-Means based Scholarship Scheme

**B. Employment and Economic Empowerment Schemes**

- (4) Pradhan Mantri Virasat ka Samvardhan (PM VIKAS)
- (5) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to Minorities

### C. Special Schemes

- (6) Jiyo Parsi: A Scheme for reversing the population decline of Parsis in India
- (7) Quami Waqf Board Taraqqiati Scheme (QWBTS) and Shahari Waqf Sampatti Vikas Yojana (SWSVY)
- (8) Research/Studies, Dissemination, Monitoring and Evaluation of Development Schemes including Publicity

### D. Infrastructure Development Schemes

- (9) Pradhan Mantri Jan Vikas Karyakram (PMJVK)

3. The details of Year-wise budgetary allocation to the Ministry of Minority Affairs from 2009-10 to 2014-15 is as under:-

**(Rs. in crore)**

<b>Year</b>	<b>Budget Allocation</b>
2009-10	1756.50
2010-11	2615.37
2011-12	2866.00
2012-13	3154.70
2013-14	3530.98
2014-15	3734.01

4. During the current FY 2024-25, an amount of Rs. 3183.24 crore has been allocated to Ministry of Minority Affairs. The budget of the schemes of the Ministry of Minority Affairs was reduced due to the following reasons:

(i) Adoption of new mechanism for release of Central share of funds under Centrally Sponsored Schemes and Central Sector Schemes, for which State Nodal Agencies (SNA) and Central Nodal Agencies (CNA) were required to be appointed. As per the revised procedure of Department of Expenditure, Ministry of Finance, release of funds under Pradhan Mantri Jan Vikas Karyakram (PMJVK) are not tied to the individual projects and the amount available in the account of State Nodal Agency (SNA) forms a common pool. As on 31.03.2024, the unspent amount with the States in their SNA account is Rs. 1108.54 crore, and the States are required to first incur expenditure from the SNA account, to complete the ongoing projects.

(ii) Scholarship schemes of the Ministry were to be aligned with the pattern followed by the Education Ministry and other ministries such as Tribal Affairs and Social Justice. The Expenditure Finance Committee (EFC) for continuation of Scholarship schemes over the 15<sup>th</sup> Finance Commission cycle held on 23.09.2021 opined that since a Group of Secretaries (GOS) has been mandated to examine the recommendations of the Group of Ministers (GOM) on revising the existing architecture of the scholarship schemes across various ministries and the changes that will be decided can only be prospective, it will not be possible to implement the same from this year and the scholarship schemes of MOMA may continue as it is upto 31.03.2022. EFC in its meeting held on 18.01.2023 examined the revised proposal and recommended the continuation of the Pradhan Mantri Education

Empowerment Scheme for the period 2022-23 to 2025-26. However, since verification of institutions is being carried out, funds under the Scholarship schemes are not being released. Further, Central Government has taken the decision to limit the coverage under Pre-Matric Scholarship Scheme for Minorities to only Classes IX and X based on very strong rationale. Firstly, it has been observed that the participation of students from Minority communities is at par with the national average at primary and elementary level. Also, the students at these levels are already covered under Right to Education (RTE) Act. Further, there was a felt need to harmonize the coverage under Pre-Matric Scheme for minorities with similar schemes implemented for other target groups like Scheduled Caste, Scheduled Tribes and the OBCs.

(iii) These two flagship schemes of the Ministry –Scholarship Scheme and PMJVK Scheme together account for nearly 80% of the Ministry's budget.

(iv) Skilling schemes under Ministry of Minority Affairs have been amalgamated under the PM Virasat Ka Samvardhan (PM VIKAS).

(c): The statement showing number of beneficiaries of the sponsored schemes of the Ministry from 2019 to present, state-wise is at annexure.

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**ANNEXURE****Pre-Matric Scholarship Scheme - Details of scholarships and amount sanctioned for AY 2019-20 to 2021-22**

S.No.	States/ UTs	2019-20		2020-21		2021-22	
		Scholar-ship Sanctioned	Amount (In Rs. crore)	Scholar-ship Sanctioned	Amount (In Rs. crore)	Scholar-ship Sanctioned	Amount (In Rs. crore)
1	ANDHRA PRADESH	161555	47.60	152714	36.4	175563	37.85
2	TELANGANA	171908	60.28	156037	56.6	177571	61.29
3	ASSAM	290719	161.16	250267	90.97	235337	99.98
4	BIHAR	245662	82.43	134270	32.97	175287	49.19
5	CHHATTISGARH	4839	1.64	4308	1.35	4453	1.34
6	GOA	497	0.06	772	0.08	1111	0.11
7	GUJARAT	134907	37.48	102873	28.6	89543	25.7
8	HARYANA	8860	3.25	9396	3.58	25011	8.53
9	HIMACHAL PRADESH	2056	0.40	1985	0.34	1790	0.3
10	JAMMU AND KASHMIR	523653	129.16	466290	96.24	389132	77.67
11	JHARKHAND	84133	60.90	14332	5.17	14146	5.7
12	KARNATAKA	507463	100.42	517527	99.74	566291	110.67
13	KERALA	593531	74.80	599692	74.4	634299	78.32
14	LADAKH	0		14862	3.93	11884	3.08
15	MADHYA PRADESH	137269	41.54	113780	37.93	139638	47.53
16	MAHARASHTRA	744273	86.66	734816	81.65	802121	88.89
17	MANIPUR	44390	25.76	47526	26.29	52432	28.17
18	MEGHALAYA	9865	2.51	14630	3.97	15462	4.42
19	MIZORAM	52652	15.09	53129	15.07	60784	18.54
20	NAGALAND	53156	18.90	69053	24.01	77882	28.03
21	ODISHA	12934	2.53	17470	2.92	25620	4.19
22	PUNJAB	468622	76.14	447136	70.44	503179	75.57
23	RAJASTHAN	165049	53.66	146296	46.59	188827	55.58
24	SIKKIM	716	0.15	102	0.03	513	0.1
25	TAMIL NADU	376543	78.23	381455	76.96	448485	86.55

26	TRIPURA	3525	0.52	5723	0.87	7109	1.02
27	UTTAR PRADESH	727980	247.14	747354	265.24	842938	317.32
28	UTTARAKHAND	30197	14.00	18621	7.4	21812	10.48
29	WEST BENGAL	884	0.36	273	0.2	576	0.14
30	ANDAMAN AND NICOBAR	107	0.04	2796	0.37	3272	0.4
31	CHANDIGARH	1461	0.15	1913	0.2	1783	0.18
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	468	0.07	275	0.03	318	0.04
33	DELHI	4928	0.65	8328	0.88	12302	1.25
34	PUDUCHERRY	3223	0.87	3963	1	4318	1.04
<b>Total</b>		<b>5568025</b>	<b>1424.56</b>	<b>5239964</b>	<b>1192.42</b>	<b>57,10,789</b>	<b>1329.17</b>

**Post-Matric Scholarship Scheme - Details of scholarships and amount sanctioned for AY 2019-20 to 2021-22**

S.No	States/ UTs	2019-20		2020-21		2021-22	
		Scholar-ship Sanctioned	Amount (In Rs. crore)	Scholar-ship Sanctioned	Amount (In Rs. crore)	Scholar-ship Sanctioned	Amount (In Rs. crore)
1	ANDAMAN AND NICOBAR	9	0.01	278	0.1	295	0.1
2	ANDHRA PRADESH	15408	12.95	12661	9.69	15216	11.32
3	ASSAM	38531	32.94	30456	24.78	49106	51.34
4	BIHAR	48456	30.53	43512	18.12	19642	9.55
5	CHANDIGARH	154	0.06	123	0.05	117	0.05
6	CHHATTISGARH	2202	1.38	2198	1.27	2744	1.54
7	DELHI	2261	0.89	3518	1.08	2908	0.86
8	GOA	218	0.15	349	0.21	458	0.27
9	GUJARAT	23445	13.43	21289	11.6	23519	12.82
10	HARYANA	4703	3.22	5194	3.31	7824	4.58
11	HIMACHAL PRADESH	534	0.26	500	0.24	637	0.29
12	JAMMU AND KASHMIR	111052	72.51	53725	30.38	47574	27.47
13	JHARKHAND	13182	8.72	5918	2.99	5494	3.41
14	KARNATAKA	74944	49.90	55081	34.24	73830	43.98
15	KERALA	65635	32.68	67583	31.8	74271	37.55
16	LADAKH	0	0.00	1593	0.91	905	0.5
17	MADHYA PRADESH	22038	14.47	20430	13.6	23622	16.13
18	MAHARASHTRA	48331	24.23	47333	23.02	42110	20.97
19	MANIPUR	5599	4.86	4497	3.82	4629	3.93
20	MEGHALAYA	7533	5.06	7254	4.88	5306	3.63
21	MIZORAM	1309	1.17	1144	0.85	1702	1.34
22	NAGALAND	5332	4.58	6029	4.88	6421	5.45
23	ODISHA	2738	1.98	3146	1.91	4030	2.4
24	PUDUCHERRY	572	0.36	596	0.33	629	0.33
25	PUNJAB	56646	30.18	53450	27.66	55430	29.96

26	RAJASTHAN	27933	20.73	27404	19.39	30012	21.26
27	SIKKIM	52	0.03	85	0.04	289	0.15
28	TAMIL NADU	43241	25.93	44319	24.79	52409	29.18
29	TELANGANA	17393	13.90	18372	14.63	20843	16.8
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	81	0.03	57	0.02	78	0.03
31	TRIPURA	1067	0.73	1004	0.63	1766	1.21
32	UTTAR PRADESH	94291	68.20	4646	81.22	134433	100.24
33	UTTARAKHAND	4521	3.43	114388	3.37	5296	3.85
34	WEST BENGAL	3730	3.15	5184	5.49	6548	7.09
<b>Total</b>		<b>743141</b>	<b>482.65</b>	<b>663316</b>	<b>401.3</b>	<b>720093</b>	<b>469.58</b>

**Merit-cum-Means based Scholarship Scheme - Details of scholarships and amount sanctioned for  
AY 2019-20 to 2021-22**

S.No.	States/Uts	2019-20		2020-21		2021-22	
		Scholar-ship Sanctioned	Amount (In Rs. crore)	Scholar-ship Sanctioned	Amount (In Rs. crore)	Scholar-ship Sanctioned	Amount (In Rs. crore)
1	ANDAMAN AND NICOBAR	3	0.01	4	0.01	3	0.01
2	ANDHRA PRADESH	3476	9.17	1808	4.43	2118	5.54
3	ASSAM	6158	17.25	7216	19.08	9287	26.93
4	BIHAR	6985	18.74	7933	20.85	6733	17.66
5	CHANDIGARH	2	0.00	6	0.02	7	0.02
6	CHHATTISGARH	432	1.09	441	1.28	516	1.42
7	DELHI	384	0.97	376	1.04	295	0.77
8	GOA	76	0.20	116	0.29	50	0.13
9	GUJARAT	3037	7.17	2722	6.47	2731	6.54
10	HARYANA	821	2.12	772	2.04	1029	2.71
11	HIMACHAL PRADESH	30	0.09	32	0.09	51	0.13
12	JAMMU AND KASHMIR	7702	19.91	8898	22.14	9392	23.83
13	JHARKHAND	1501	4.40	232	0.59	685	1.94
14	KARNATAKA	20779	52.96	22510	56.59	22161	55.79
15	KERALA	26205	71.42	29630	80.81	32790	89.80
16	LADAKH	0	0.00	130	0.30	81	0.22
17	MADHYA PRADESH	2448	7.28	2216	6.53	2530	7.30
18	MAHARASHTRA	2814	8.50	2187	7.14	2335	7.74
19	MANIPUR	348	1.01	282	0.81	338	0.94
20	MEGHALAYA	1322	3.32	1165	2.63	601	1.51
21	MIZORAM	1115	3.24	46	0.11	107	0.23
22	NAGALAND	1193	3.09	1193	3.01	1258	3.13
23	ODISHA	436	1.33	392	1.08	466	1.29
24	PUDUCHERRY	62	0.14	44	0.09	48	0.12
25	PUNJAB	2410	6.53	1829	5.06	1716	4.76



26	RAJASTHAN	3241	8.63	3173	8.52	2907	7.97
27	SIKKIM	18	0.04	34	0.05	51	0.08
28	TAMIL NADU	5685	14.85	5295	13.48	6856	17.55
29	TELANGANA	3311	8.88	4065	10.80	4757	12.82
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	5	0.01	7	0.07	8	0.06
31	TRIPURA	81	0.20	111	0.28	94	0.24
32	UTTAR PRADESH	10545	27.05	10154	26.19	12387	32.10
33	UTTARAKHAND	470	1.26	496	1.44	658	1.69
34	WEST BENGAL	5264	14.77	4856	14.54	6764	19.90
<b>Total</b>		<b>118359</b>	<b>315.63</b>	<b>120371</b>	<b>317.86</b>	<b>131810</b>	<b>352.87</b>

The details of number of beneficiaries trained under the Skilling schemes of the Ministry from the year 2019 onwards is as per the table below.

<b>State-wise details of number of beneficiaries trained under the Skilling schemes of the Ministry from the year 2019 onwards*</b>		
<b>Seekho aur Kamao Scheme</b>		
<b>S.No.</b>	<b>State/ UT</b>	<b>No. of Beneficiaries Trained</b>
1	Andhra Pradesh	3325
2	Arunachal Pradesh	157
3	Assam	5695
4	Bihar	12792
5	Chandigarh	5
6	Chattisgarh	219
7	Delhi	848
8	Goa	120
9	Gujarat	3238
10	Haryana	2344
11	Himachal Pradesh	173
12	Jammu and Kashmir	13032
13	Jharkhand	3281
14	Karnataka	836
15	Ladakh	2
16	Madhya Pradesh	10146
17	Maharashtra	3679
18	Manipur	385
19	Meghalaya	67
20	Mizoram	26
21	Nagaland	187
22	Orissa	252
23	Punjab	7371
24	Rajasthan	3865
25	Sikkim	2
26	Telangana	1726
27	The Dadra and Nagar Haveli and Daman and Diu	1
28	Tripura	107
29	Uttar Pradesh	23826
30	Uttarakhand	1211
31	West Bengal	4956
	<b>Total</b>	<b>103874</b>

*\*Note: No targets have been allocated under the USTTAD and Nai Manzil scheme after 2018-19. All three skilling schemes of the Ministry viz. Seekho Aur Kamao, USTTAD and Nai Manzil have been converged into an integrated scheme called PM VIKAS.*

State-wise Year-wise details of assistance under Jiyo Parsi Scheme

State	2019-20		2020-21		2021-22		2022-23		2023-24	
	Medical	HOC	Medical	HOC	Medical	HOC	Medical	HOC	Medical	HOC
	No of Couples Supported	No of Couples Supported	No of Couples Supported	No of Couples Supported	No of Couples Supported	No of Couples Supported	No of Couples Supported	No of Couples Supported	No of Couples Supported	No of Couples Supported
Gujarat	14	104	16	105	22	94	8	35	2	24
Karnataka	2	1	2	1	1	1	1	0	0	0
Maharashtra	73	68	68	74	56	79	27	34	8	20
Telangana	0	1	0	1	0	1	0	1	0	0
<b>Grand Total</b>	<b>89</b>	<b>174</b>	<b>86</b>	<b>181</b>	<b>79</b>	<b>175</b>	<b>36</b>	<b>70</b>	<b>10</b>	<b>44</b>